

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 128  
101/241- 242/PB/2020

**IN THE MATTER OF:**

Daya Prakash & anr.  
Vs  
ANI Media Pvt Ltd. and Ors.

... Applicant / Petitioner  
... Respondent

**Under Section 241-242.**

**Order delivered on 15.12.2020.**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ramji Srinivasan, Sr. Adv. Mr. Manik Dogra,  
Mrs. Sonali Jaitley Bakhshi, Mr. Pallav Pandey,  
Mr. Palash Singhai, Ms. Radhika Malik, Advs.

For the Respondent : Mr. Arun Kathpalia, Sr. Adv. with  
Mr. Abhimanyu Mahajan, Mr. Swapnil Gupta,  
Mr. Ujjal Banerjee, Ms. Anubha Goel,  
Mr. Akash Khurana and Mr. Mayanak Joshi,  
Advocates for Respondent Nos. 2 and 3  
Mr. S. N. Mookherjee, Senior Advocate with  
Mr. Ashish Dholakia and Mr. Akash Panwar, Advs.  
Mr. Lalit Bhasin, Mr. Rohit Kochhar, Mr. Avichal  
Prasad, Ms. Menaka Sawhney, Advs. For R-5 to 7

**ORDER**

List on 05.02.2021.

Sdl—

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

Sdl—

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)